

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 16 of 2015**

**Dated: 13<sup>th</sup> October, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Green Energy Association**

**...Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Misra &  
Ms. Meghna Aggarwal

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1  
Mr. Manoj Dubey for R-2

**ORDER**

Pleadings in this matter are already complete.

A short note of submissions on behalf of the State Commission has been filed today. Let the same be taken on record.

Post the Appeal for hearing on **11<sup>th</sup> December, 2015.**

**(I.J. Kapoor)**  
**Technical Member**  
rkt/vg

**(Justice Surendra Kumar)**  
**Judicial Member**